

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.108

IB- 22/(ND)/2021

IN THE MATTER OF:

Laanza Waters (P) Ltd

Vs.

GK Motel (P) Ltd

....OPERATIONAL CREDITOR

... CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 14.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Akhil Shankwar, Adv. on behalf of OC

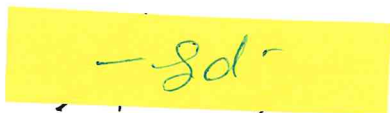
For the Respondent :

ORDER

Heard the submissions made by the Counsel for the Operational Creditor. None appeared on behalf of the Corporate Debtor at the time of virtual hearing, therefore, serve Notice on the Corporate Debtor for appearance as well as for filing reply in the matter.

List on 03.9.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit